

CENTRAL SILK BOARD

*1220. Shri Madiah Gowda: Will the Minister of Commerce and Industry be pleased to state:

(a) when the Central Silk Board was re-constituted; and

(b) how many persons there are on this Board to represent mulberry growers and cocoon rearers?

The Deputy Minister of Commerce and Industry (Shri Karmarkar): (a) On 9th April, 1952.

(b) Three.

COTTAGE INDUSTRIES EMPORIA

*1221. Shri Madiah Gowda: Will the Minister of Commerce and Industry be pleased to state:

(a) whether Government have started Cottage Industries Emporia similar to the one they have in New Delhi, in different places;

(b) if so, in what places; and

(c) whether they have committees to direct and control these emporia?

The Deputy Minister of Commerce and Industry (Shri Karmarkar): (a) No, Sir.

(b) and (c). Do not arise.

IMPORT OF LEATHER MATERIALS

*1222. Shri Ramananda Das: Will the Minister of Commerce and Industry be pleased to state what leather materials are imported to India from foreign countries?

The Deputy Minister of Commerce and Industry (Shri Karmarkar): I take it the hon. Member wants information about the items falling under the broad heading "Leather and Leather goods". India imports small quantities of chrome and bark tanned leather splits and leather boards which are not available locally in sufficient quantities. Industrial leather goods are also imported.

PLASTIC

*1223. Shri Ramananda Das: Will the Minister of Commerce and Industry be pleased to state:

(a) the quantity of plastic imported into India from foreign countries in the years 1950-51 and 1951-52; and

(b) for manufacturing what articles it is used?

The Deputy Minister of Commerce and Industry (Shri Karmarkar): (a)—

	1950-51	1951-52
Synthetic resins and moulding powder.	(Tons) 2,842	(Tons) 4,003
Semi fabricated plastic materials.		
Finished plastic goods (excluding plastic toys, sports requisites and plastic toilet requisites)		Information is not available.

(b) A number of items such as electrical accessories, automobile parts, toilet articles, radio parts, umbrella handles and watch straps.

सिचाई प्रपात से विजली

* १२२४. श्री बी० डी० शास्त्री :

क्या सिचाई तथा विद्युत मंत्री यह बतलाने की कृपा करेंगे कि :

(क) क्या विध्य प्रदेश के सिचाई प्रपात से विद्युत शक्ति पैदा करने की कोई परियोजना पंचवर्षीय योजना के अन्तर्गत ली गई है; और

(ख) क्या विध्य प्रदेश में सिचाई के साधनों की व्यवस्था करने की कोई परियोजना भी उस में है ?

The Minister of Planning and Irrigation and Power (Shri Nanda): (a) No.

(b) Yes, a statement is placed on the Table of the House. [See Appendix VI, annexure No. 17.]

U.P.A. TELEPRINTER IN A.I.R.

*1225. Shri C. R. Chowdary: Will the Minister of Information and Broadcasting be pleased to state:

(a) whether a teleprinter of the United Press of America has been set up in the News Service Division of the AIR;

(b) if so, what are the charges for it per annum; and

(c) how many items of despatches have been received through the UPA teleprinter in the past six months, and, how many of them have been used in the AIR news broadcasts?

The Minister of Information and Broadcasting (Dr. Keskar): (a) Yes.

(b) The charges for a teleprinter are Rs. 30 per mile per annum.

(c) Supply of service began on 5th May 1952. During the period up to